

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1994

ANSWERED ON:06.12.2005

WORK PERMIT TO ILLEGAL MIGRANTS

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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government proposes to issue work permits to illegal migrants living in India;
- (b) if so, the details in this regard;
- (c) whether any time frame for issuing such permits has been finalised;
- (d) if so, whether State Governments have been asked to identify persons for issue of work permits;
- (e) if so, the details in this regard; and
- (f) the new steps taken to check illegal migration of India?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKSH JAISWAL)

(a) to (e): The Group of Ministers, in their Report on `Reforming the National Security System`, recommended introduction of a scheme for issuing `Work Permit to Foreigners` as a measure to curb illegal migration, and to begin this with Bangladesh and Myanmar nationals. The scheme is under consideration of the Government.

(f): A series of measures have been taken by the Government to curb the problem of infiltration of Bangladeshi nationals into India. These include raising of additional Battalions of Border Security Force, reduction of gap between the border outposts, intensification of patrolling both on the land and the riverine border, accelerated programme of construction of border roads and fencing, increase in the number of outposts, provision of modern surveillance equipment, etc.